

सामान्य संशोधन का काम हाथ में लिया है ।

(ख) अधिनियम की रूपरेखा या उसकी संशोधन प्रणाली के सम्बन्ध में इस समय कुछ भी कहना सम्भव नहीं है ।

**Shri Jayaprakash Narayan's Meeting with Sheikh Abdullah**

1961. **Shri D. C. Sharma:**  
**Shri H. C. Soy:**  
**Shri Brij Basi Lal:**  
**Shri Panna Lal:**  
**Shri Vishwa Nath Pandey:**  
**Shri P. C. Borooah:**  
**Shri Y. D. Singh:**  
**Shri Onkar Lal Berwa:**  
**Shri Lakhmu Bhawani:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Sarvodaya leader Jayaprakash Narayan has sought permission to meet Sheikh Abdullah now in detention in Kodaikanal; and

(b) if so whether the permission has been granted?

**The Minister of Home Affairs (Shri Nanda):** (a) and (b). Yes, Sir.

**Welfare Schemes for Industrial Workers**

1962. **Shri P. Kunhan:**  
**Shri A. K. Gopalan:**

Will the Minister of **Labour and Rehabilitation** be pleased to state:

(a) whether it has come to the notice of Government that most of the private industrialists are openly violating the welfare schemes, viz., housing scheme and opening of co-operative stores for industrial workers and are refusing to implement them; and

(b) if so, whether there is any proposal to bring in legislation to bring the offenders to book?

**The Deputy Minister in the Ministry of Labour, Employment and Re-**

**habilitation (Shri Shahnawaz Khan):** (a) and (b). Certain difficulties like paucity of finance, shortage of building materials, scarcity of building sites in urban areas, etc. have come in the way of speedy implementation of the schemes about housing. Suitable measures are being taken to deal with these difficulties. There is no proposal at present to bring forward any legislation.

As regards Co-operative Stores, these are required to be set up by the managements in industrial undertakings (including those in the public sector) employing 300 or more workers. 2691 Consumer Cooperative Stores/Fair Price Shops (2018 Consumer Cooperative Stores and 673 Fair Price Shops) have been set up so far in such establishments representing a coverage of about 69 per cent. Difficulties like accommodation, finances, transport etc. have come in the way of the speedy implementation of the scheme. The question of bringing forward legislation is under consideration.

**Agricultural Labour in Kerala**

1963. **Shri P. Kunhan:**  
**Shri A. K. Gopalan:**

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether Government are aware that unemployment among the agricultural labour is mounting in Kerala during the last decade;

(b) if so, the steps taken to solve the problem;

(c) whether Government have conducted any preliminary survey in this regard and if so, the result thereof; and

(d) if no survey has been conducted, the reasons therefor?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):** The information has been called from the State Government and will be placed on the Table of the House.